

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-334 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Mitin Gupta Vs. M/s Applied Electro Magnetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. M. P. Sahay, Advocate		
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	For the Respondent (s)	: Mr. Ashwaraya Sinha, Advocate Mr. Girik Bhalla, Advocate		
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ORDER

Respondents are duly represented by their Advocate Mr. Ashwaraya Sinha. He prays for some time to file his reply. The same be filed.

To come up on 14th September, 2017.

2
→ Sd →
(S. K. Mohapatra)
Member (T)

→ Sd →
(Ina Malhotra)
Member (J)